

NATIONAL COMPANY LAW APPELLATE TRIBUNAL

6TH FLOOR, EZHILAGAM ANNEXE BUILDING, CHEPAUK, CHENNAI, TAMILNADU

DAILY CAUSE LIST DATED 10.03.2022 (THURSDAY)

CHENNAI BENCH (VIRTUAL MODE)

02:00 PM

In the Court of Hon'ble Mr. Justice M. Venugopal, Member (Judicial), and Hon'ble Mr. Kanthi Narahari, Member (Technical)

For Admission (Fresh Cases)

S. No.	Case No.	Name of the parties	Counsel for Appellants	Counsel for Respondents
1.	Comp App (AT)(CH)(Ins) No. 80/2022 & IA No. 162/2022	Tesla Controls India Pvt Ltd V Pace Electricals Pvt Ltd	K. Suresh	
2.	Comp App (AT)(CH)(Ins) No. 82/2022	S. Dhanapal, Liquidator of Hallmark Living Space Pvt Ltd V	A.M. Ilango	
3.	Comp App (AT)(CH)(Ins) No. 85/2022 & IA No. 176,177 & 178/2022	Senthil Kumar V State Bank of India & Anr	K. Moorthy S.R. Sundar	
4.	Comp App (AT)(CH)(Ins) No. 87/2022 & IA No. 186,187 & 188/2022	K. Bapaiah V Rajashree Santhanam Liquidator of Anandram Developers Pvt Ltd	Shubharanjani Ananth Raghav Rajeev	
5.	Comp App (AT)(CH)(Ins) No. 88/2022 & IA No. 189/2022	Gail (India) Limited V ReGen Powertech P Ltd & 3 Ors	Giridhar & Sai	

For Admission (After notice)

S. No.	Case No.	Name of the parties	Counsel for Appellants	Counsel for Respondents
6.	Comp App (AT) (CH) (Ins) No. 154/2021	Dolfee Correya & anr V Bijoy Prabakaran Pulipara(PVS Memorial Hospital P, RP Ltd)	Prashanth Mohan PCA	Bijoy Prabakaran Pulipara PCS
7.	Comp App (AT)(CH)(Ins) No. 208/2021 & IA No. 416/2021 & 417/2021	A. Sennimalai Suspended Director of Dharani Sugars and Chemicals Ltd. Vs Bank of India & Anr	T.k.Bhaskar Srinath Sridevan K. Harishankar	T. Ravichandran-R1 Savitha Devi Rp
8.	Comp App (AT)(CH)(Ins) No. 231/2021	B. Parameshwara UDPA V Assistant PF Commissioner & Anr	B. Dhanaraj	M.S. Viswanathan R1 & R2
9.	Comp. App (AT)(CH)(Ins) No. 279/2021 (IA No. 601,602 & 603/2021)	Regional Provident Fund Commissioner V Shri Bijoy Prabhakaran Pulipra RP	K. Ramu R. Vishnu	Bijoy Prabakaran Pulipara PCS
10.	Comp App (AT)(CH)(Ins) No. 58/2022 & IA No. 116,117 & 118/2022	Ashique Ponnamparambath V BMW India Pvt Ltd & Anr	Ramya Subramaniam	
11.	Comp App (AT) (CH) No.18/2021	Vijaya Hospitality and Resorts Ltd & anr V Tony PA & 4 ors	Vipin Wariar Vidyalakshmi Vipin	Renjith Rajappan R1- R4 R5 Served on 02.07.2021
12.	Comp App (AT)(CH) No. 45/2021 & IA No. 549/2021	D. Asokan V Girija Muthukrishnan & Anr With	Raj Carolin V	Hari Kumar G. Nair (Vakalat not filed)
13.	Comp App (AT)(CH) No. 3/2022	S.T. Reddiar and Sons (Quilon) P Ltd V Girija Muhukrishnan	Raj Carolin	

14.	Comp. App (AT)(CH) No. 5/2022 & IA No. 42,43 & 44/2022	S. Vijayakumar V Girija Muthukrishnan & Anr	k. Gowtham Kumar	
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2. Website: www.nclat.nic.in

By the order of Hon'ble Member (J)

(Chennai Bench)

For Assistance,

1. Dy. Registrar - PH No. : 044-2888 0500
CELL : 99402 25692
2. Court Officer - PH No. : 044-2888 0450